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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 458/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: M/s. Yara Fertilisers India Pvt. Ltd.

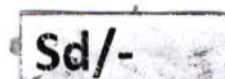
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. TAPAN DESHPANDE	ADVOCATE	
2.	MS. PRIYA PATWA	ADVOCATE	
		i/b CYRIL AMARCHAND MANGALDAS ADVOCATES FOR PETITIONER COMPANY	

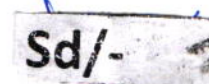
ORDER

CSP No. 458/230-232/NCLT/MB/MAH/2017

The Company Petition is **allowed**, vide separate Order.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)